

underdeveloped districts Barmer and Jaisalmer (Rajasthan). The Ministry of Home Affairs, every year, allot special funds for development of these districts. These funds are called 'Border Area Development Funds (BADF). Allocation of these funds for each district is to the tune of Rs. 10 to 12 crore per year.

But norms and guidelines issued by the Ministry of Home Affairs are not properly implemented in the allotment of funds. Priority of funds should be for drinking water, roads, education and health services only, whereas it is spent lavishly on construction of luxurious houses for officers.

This was pointed out to the Collector Barmer by me, Parmukh of District and six Pradhans of Panchayat Samities. But nothing positive has come out so far.

This issue was also brought to the notice of the Chief Secretary, Government of Rajasthan, in writing, and followed by personal interview with him on 9th July, 1996.

I apprehend that these funds may be siphoned to less priority projects.

Therefore, through you, I request the hon. Home Minister to intervene in the matter and ensure that funds are spent as per guidelines issued by the Ministry of Home Affairs keeping in view the problems of poor people of Barmer District.

**(v) Need to extend Intensive Employment Scheme to Samastipur District of Bihar**

[Translation]

PROF. AJIT KUMAR MEHTA (Samastipur) : Mr. Deputy Speaker, Samastipur district is an industrially backward area. There are only two sugar mills in the name of industry out of which one is closed. There is a sick jute mill and a closed paper mill here. In the absence of job opportunities the youth of this area are forced to go to other states like Punjab, Haryana, Delhi etc. Every year a large number of educated or uneducated youth are becoming unemployed. As a result of which criminal tendency is increasing in the district and they are turning towards terrorism in large numbers.

So, I request the Central Government to include these district into Intensive Employment Scheme so that the youth may get employment opportunities.

**(vi) Need to check severe erosion caused by the river Ganga in West Bengal**

[English]

DR. ASIM BALA (Navadwip) : Erosion caused by the river Ganga is a serious problem in my

parliamentary constituency. Vast area from Navadwip to Kalyani Majherchar is damaged due to the severe erosion. From Farakka to Haldia, Ganga embankment has been eroded manifold. Navadwip is a very old town. Navadwip is the birth place of Gouranga Mahaprabhu. Navadwip Municipality and its surrounding areas, Swarupgange, Nri Singapore, Mathidanga, Tarapur, Sahedbanga, Charswarhati, Sanyalchar, Majherchar have severely been damaged. Not only these areas are damaged, but other areas have also been swallowed by the erosion caused by the Ganga.

In 1992, the then Minister of Water Resources visited these areas and an all party delegation from West Bengla met the Prime Minister and the Minister in this regard. The State Government, with its meagre funds used to make some repair work, but every time it is washed away into the river Ganga. In this manner, thousands of acres of agricultural land is being damaged by erosion of the Ganga. For permanent protection, it is essential to invest heavy fund but the State Government does not have the capacity to spend more for preventive measures of embankment repair etc. Moreover, water of the Ganga is under the Central Government and this erosion by the Ganga water creates serious problems. Every year, due to erosion, the river bed is raised. Since long no programme has been undertaken. For this reason several river courses have come into being and it is difficult to identify the real course of the Ganga river.

I urge upon the Union Government to take effective steps in this matter and save the life and property of the people.

**(vii) Need to declare Giripur area in Himachal Pradesh as Scheduled Tribe area**

[Translation]

SHRI K.D. SULTANPURI (Shimla) : Mr. Deputy Speaker, there are some areas falling in my parliamentary constituency in Himachal Pradesh which need to be declared as Scheduled Tribes area. The Scheduled Tribe Commission has already submitted its report to the Central Government in this regard. The people of Giripur area, which was included in the Sirmour state after separating it from Jaunsar Bhabhar areas of U.P., which is a Tribal area and my all relatives are residing in this area, have been demanding since long that this area should be declared as Scheduled Tribe area.

In addition to it Chauhra block (Nerua Sub Tehsil of Dodaraibar Chaupal) of Rodu Assemble Constituency, which is a part of Shimla district, should also be included in the Scheduled Tribe area because the people of